

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

24

**IA 1146(MB)2024
in C.P. (IB)/312(MB)2023**

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES:

Lic Housing Finance Ltd
Vs
Shree Sainath Land & Development (India) Private
Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Atishay, Ld. Counsel for the Respondent present. Ms. Pragy Kothari, Ld. Counsel for the Applicant present.
2. Respondent has filed its reply in the matter. Pleadings are complete in the matter.
3. List this matter for hearing on **21.08.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)